

Panaji, 10th April, 2026 (Chaitra 20, 1948)

SERIES I No. 2

# OFFICIAL GAZETTE

## GOVERNMENT OF GOA

PUBLISHED BY AUTHORITY

### EXTRAORDINARY

### No. 2

#### GOVERNMENT OF GOA

##### Department of Law

Legal Affairs Division

##### Notification

8/3/2026-LA/132

Date : 10-Apr-2026

The Goa Legislative Diploma No. 2070 dated 15-4-1961 (Amendment) Ordinance, 2026 (Ordinance No. 3 of 2026), which has been promulgated by the Hon'ble Governor of Goa on 10-04-2026, is hereby published for the general information of the public.

*Dnyaneshwar Raut Dessai*, Joint Secretary (Law).

Porvorim.

**The Goa Legislative Diploma No. 2070 dated 15-4-1961  
(Amendment) Ordinance, 2026**

Ordinance No. 3 of 2026

*Promulgated by the Governor of Goa in the Seventy-seventh Year of the Republic of India as follows:-*

I, Puspapati Ashok Gajapathi Raju, Governor of Goa, in the Seventy-seventh Year of the Republic of India, promulgate, "The Goa Legislative Diploma No. 2070 dated 15-4-1961 (Amendment) Ordinance, 2026.

An Ordinance further to amend the Legislative Diploma No. 2070 dated 15-4-1961, in its application to the State of Goa.

Whereas, the Legislative Assembly of the State of Goa is not in session and I am satisfied that circumstances exist which render it necessary for him to take immediate action.

Now, therefore, in exercise of the powers conferred by Clause (1) of Article 213 of the Constitution of India, I am pleased to promulgate the following Ordinance, namely:—

1. *Short title and commencement.*— (1) This Ordinance may be called the Goa Legislative Diploma No. 2070 dated 15-4-1961 (Amendment) Ordinance, 2026.

(2) It shall come into force at once.

2. *Amendment of Article 372-B.*— In Article 372-B of the Legislative Diploma No. 2070 dated 15-4-1961 in Clause (3) and (16), for the words “six months”, the words “eighteen months” shall be substituted.

Place: Lok Bhavan,  
Dona Paula, Goa.

*Pusapati Ashok Gajapathi Raju*  
Governor of Goa

Dated: 10-04-2026.

